ITEM NO.3 COURT NO.2 SECTION XI-A

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).10985/2021

(Arising out of impugned final judgment and order dated 07-06-2021 in WPC No. 13789/2019 passed by the High Court of Orissa at Cuttack)

ORISSA ADMINISTRATIVE TRIBUNAL BAR ASSOCIATION Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 52385/2022 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 12586/2021 (XI-A) (FOR ADMISSION and I.R. and IA No.99579/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 153470/2021 -

CLARIFICATION/DIRECTION)

Date: 20-09-2022 These petitions were called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Ashok Panigrahi, AOR

Ms. Geetanjali Das Krishnan, Adv.

Mr. Nabab Singh, Adv.

Ms. Nikita Jaydevan, Adv.

Ms. Geetanjali Das Krishnan, Adv.

Ms. Varnalee Mishra, Adv.

Dr. Aman Hingorani, Adv.

Mr. Kedar Nath Tripathy, AOR

Mr. Bhuwar Raj, Adv.

Mr. Himanshu Yadav, Adv.

For Respondent(s) Mr. Ashok Kr Parija, Adv. Gen.

Mr. Sibo Sankar Mishra, AOR

Mr. Arnav Behera, Adv.

Mr. Avnish Kumar Sharma, Adv.

Mr. Debabrat Dash, Adv.

Mr. Niranjan Sahu, Adv.

Mr. Umakant Mishra, Adv.

Mr. Rajesh Kumar Nayak, Adv.

Mr. Balbir Singh, ASG

Mr. Santosh Kumar, Adv.

Mr. Sanjay Kr Tyagi, Adv.

Ms. Swarupama Chaturvedi, Adv.

Ms. Shraddha Deshmukh, Adv.

Mr. Shiv Mangal Sharma, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. C. Ravichandran Iyer, AOR

UPON hearing the counsel the Court made the following O R D E R

- We have heard Mr Ashok Panigrahi and Dr Aman Hingorani, learned counsel appearing on behalf of the petitioners, Mr Ashok Kr Parija, learned Advocate General for the State, Mr Balbir Singh, learned Additional Solicitor General for the Union of India and Mr C Ravichandran lyer, learned counsel for the intervenor.
- 2 Leave granted.
- 3 Arguments concluded.
- 4 Judgment reserved.
- Learned counsel for the parties shall file their brief notes of submissions not exceeding 2-3 pages on or before 23 September 2022, which shall also be emailed to cmvc.dyc@gmail.com

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR) ASSISTANT REGISTRAR